

5.00 P.M.

SHRIMATI BRINDA KARAT (West Bengal): What is this, Sir? ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: This is his opinion. ...*(Interruptions)*...

SHRI Y.P. TRIVEDI: This is not my demand, but it is a fact. It is a fact that, at some places, the law is biased in favour of women. ...*(Interruptions)*... Well, I have no resentment against it, I appreciate that and I welcome it. I am just stating the fact of law. ...*(Interruptions)*... The only one thing, which I am saying is that the Minister has stated that he might bring in more legislations by which the gender bias will be totally removed. I am suggesting that instead of bringing so many legislations, from time to time, you can bring in one legislation, saying that wherever there is a reference to male gender, it would automatically include the female gender, in the context in which it is appropriately fixed. I think, that will be sufficient. So, several legislations may not be necessary. That is my suggestion. Thank you.

MR. DEPUTY CHAIRMAN: Now, we shall take up Half-an-Hour Discussion. Then, we will proceed with the Bill. ...*(Interruptions)*... It is not concluded. Half-an-Hour Discussion is listed at 5 o'clock. It has to be taken up at 5 o'clock. Shri Syed Azeez Pasha.

HALF-AN-HOUR DISCUSSION

Multi-Sectoral Development Programme

SHRI SYED AZEEZ PASHA (Andhra Pradesh): Sir, how much time have you allotted, Sir?

MR. DEPUTY CHAIRMAN: There are three persons who have given the notice. Don't make speeches. Put your question and get the answers.

SHRI SYED AZEEZ PASHA: Sir, on 9th August, there were so many Supplementaries to this question, but due to time-limitation, Chairman could not permit all those who were desirous of putting their questions.

MR. DEPUTY CHAIRMAN: Now, you straightaway put your questions because there are three speakers.

SHRI SYED AZEEZ PASHA: Sir, MSDP is a very important Programme which has now become a part of the 15 point Programme. We know that the MSDP has been allotted 50 percent of the total allocation of the Ministry of Minority Affairs. In MSDP, only 90 districts have been covered. That means, 37.90 percent of the total population of minorities has been covered, whereas 62.10 remains uncovered. As the MSDP is, mainly, covering rural and semi-rural areas, only 29.25 percent of minorities who are living in these rural and semi-rural areas have been covered and, 15 States and Union Territories are being overlooked. There are several towns where a sizeable population of minorities is residing. That is, near about 338 towns are there where sizeable population of minorities is residing. There is a need for some other scheme which can cover the towns which have not been covered by the MSDP. The selection criteria counts literacy rate and work population ratio s parameters. Actually, the parameter should have been per capita income, expenditure and agricultural land households. But it has been restricted only to literacy rate and work population ratio. Now, coming to various facilities which are being accrued by MSDP, banking is one of the important sectors. The Planning Commission, in the financial sector reforms under Professor Raghuram Rajan, noticed the lack of financial infrastructure for industry, banking and finance is an important sector for financial inclusion of Muslims and other minorities, but what they are observing is that financial inclusion has become financial exclusion. So, even today, there are several things where the banking sector is not coming forward. So, the officials are not sensitized properly to reach the minority section.

Another point is about priority sector lending which RBI is taking care of. My suggestion is that it should be bifurcated so that we can know the availability of funds for minorities and, particularly, muslim minorities. Sirbb, the RBI also has powers to penalize those who do not fulfil the obligations. So, monitoring is also not done properly. There is no link up with DRDA Scheme. Sir, I am finishing in another five minutes.

MR. DEPUTY CHAIRMAN: No. This is Half-an-Hour Discussion. There are three speakers and the Minister has to give reply.

SHRI SYED AZEEZ PASHA: Okay, Sir. In regard to education, it is good that the Government has allocated a considerable amount for scholarships. But due to some hurdles in the banks because of zero bank account opening, in so many States, the people faced a lot of problems. The other day, we were told that this problem was there in Bihar. Previously, it was there in Andhra also, but when our task force and some voluntary organizations fought against this, the Chief Secretary intervened. So, the monitoring is not done properly by the RBI. This is my personal grievance in regard to scholarship, even though it is a very good scheme.

Now, as per the MSDP, in Assam, 984 new primary schools are being opened. But, unfortunately, there are no teachers. Only schools are being opened, but it is not backed by proper teaching staff. In our State, Andhra Pradesh, out of a target of opening of 100 schools, only 74 schools are being opened. But, on the other hand, in Hyderabad old city, more than 300 schools are being closed. This aspect also needs to be looked into.

MR. DEPUTY CHAIRMAN: Please conclude.

SHRI SYED AZEEZ PASHA: Sir, only two more points. Regarding *Anganwadis*, near about 35,972 *anganwadis* or mini-*anganwadis* are there. It is nothing but a drop in the ocean. I am told that in Bihar and M.P., they have not even given any sort of target,

MR. DEPUTY CHAIRMAN: I think, you have to conclude. आप कांक्लूड कीजिए, प्लीज़।

SHRI SYED AZEEZ PASHA: Finally, Sir, I would like to say that the 15 Point Programme also deals with the recruitment. As we are living in a transparent society, I am concluding by saying that in military, only 1.64 percent people are being recruited from Muslim minorities. When a question was asked by the...

MR. DEPUTY CHAIRMAN: This question relates to Multi Sectoral Development Programme. You cannot cover everything in this.

SHRI SYED AZEEZ PASHA: Sir, the Multi Sectoral Development Programme is a part of 15 Point Programme.

MR. DEPUTY CHAIRMAN: Please, this is not a discussion on this. I agree with what you are saying. But you have to restrict only to Multi Sectoral Development Programme.

SHRI SYED AZEEZ PASHA: Sir, the issue of providing employment opportunity is also one of the important factors. (Time-bell rings). But, unfortunately, only 1.64 percent people from the Muslim minority is there in the military service.

MR. DEPUTY CHAIRMAN: But this has nothing to do with this question.

SHRI SYED AZEEZ PASHA: So, the Government should see that sufficient number of people should be recruited from the minority communities, particularly, the Muslims. Thank you.

MR. DEPUTY CHAIRMAN: Next is, Mr. Mohammed Adeb. Mr. Adeb, you have to restrict yourself only to Multi Sectoral Development Programme.

श्री मोहम्मद अदीब (उत्तर प्रदेश) : सर, यह सवाल जिसका जवाब हम लोगों को मिला था, जिसकी वजह से यह क्वेश्चन डाला है, हम लोगों को यह बताया गया था कि 15 सूत्रीय कार्यक्रम में माइनॉरटी स्पेशली, मुसलमानों के लिए बहुत सी स्कीम्स आई हैं। लेकिन उस दिन मंत्री जी का यह जवाब आया था कि 90 बैकवर्ड डिस्ट्रिक्ट के अपलिफ्टमेंट की बात है, जबकि सवाल यह था कि 90 डिस्ट्रिक्ट में जहां बैकवर्ड मुस्लिम की पॉपुलेशन है उनके लिए क्या बेनिफिट दिया गया? इसीलिए मैंने यह दरखास्त आपके पास दी थी, इसमें कुछ कंप्यूजंस हैं। माइनॉरटी डिपार्टमेंट के सवालात मेरे पास हैं, मैं अभी भी इससे मुतमईन नहीं हूँ। इसलिए मैं चाहता हूँ कि आप मुझे पांच मिनट का मौका दे दें।

श्री उपसभापति : नहीं-नहीं, आप बोलिए।

श्री मोहम्मद अदीब : सर, 15 सूत्रीय कार्यक्रम में यह कहा गया था कि बैंक खोले जाएंगे। मैंने एक सवाल किया था जिसके जवाब में दिनांक 9-8-2010 को यह बताया गया कि 2008-2009 में 537 बैंक खुले, 2009-2010 में 699 बैंक खुले, इसमें 2008-2009 में 82 करोड़ रुपया दिया गया और 2009-2010 में 108 करोड़ रुपया दिया गया।

लेकिन यह अभी तक नहीं बताया गया कि माइनॉरटी में मुसलमान, जिसकी आबादी 87 परसेंट है, उनको कितना लोन दिया गया? यह आज तक हम लोगों को मालूम नहीं हुआ है। माइनॉरटी में जिसको सबसे ज्यादा हक है, वह मुस्लिम माइनॉरटी है, जो 87 परसेंट है। इस बारे में हम एक साल से क्वेश्चन के जरिए पूछ रहे हैं लेकिन हमको बताया नहीं जाता। दूसरे, इसी सवाल के मुताबिक यह कहा गया कि उर्दू के लिए भी हम प्रमोशन कर रहे हैं और उर्दू के लिए बहुत से स्कूल खोले जा रहे हैं। देहली के अंदर पिछले दस साल में एक भी उर्दू टीचर का अप्वाइंटमेंट नहीं हुआ है। यह एक रिकार्ड है। लेकिन कहा जा रहा है कि उर्दू की भी तालीम दी जा रही है। मैं मंत्री महोदय से पूछना चाहता हूँ कि सवालात का यह पूरा जखीरा है जो मैं आपके सामने लाना चाहता हूँ। मुझे बताया गया था कि माइनॉरटी डिस्ट्रिक्ट में मॉनिटरिंग के लिए एम.पी.जे. को मुकर्रर किया गया है। मुझे यह पता लगा कि मैं उत्तर प्रदेश के बदायूं डिस्ट्रिक्ट का मॉनिटर हूँ और कहा गया कि मैं एज ए मॅबर ऑफ पार्लियामेंट उसकी मॉनिटरिंग करूंगा। लेकिन आज तक मेरे पास कोई चिट्ठी नहीं आई। वहां 58 करोड़ रुपए गए, जिनमें से 52 करोड़ रुपए बंट गए।

मैंने रिपोर्ट मंगा ली है और सरकार को भेज दी है कि 52 करोड़ रुपए बंट गए, जहां पर भी स्कूल खोले गए हैं, वे उन जगहों पर खोले गए हैं, जहां पर मुस्लिम पापुलेशन है ही नहीं। असल में क्लस्टर को ब्लॉक बनाने का मसला था। यह 15 सूत्रीय कार्यक्रम में तय किया गया था, फिर उसके बाद मौलाना आजाद एजुकेशन फाउंडेशन 1992 में खोली गई थी। उस वक्त सचवर कमेटी नहीं आई थी। यह कहा गया था कि most एजुकेशनली बैकवर्ड कम्युनिटी को दिया जाएगा। इस मुल्क में एजुकेशनली बैकवर्ड क्रिश्चियन्स नहीं हैं, पारसी नहीं हैं, सरदार नहीं हैं, सिर्फ मुसलमान हैं और न्यु बौद्धिष्ठ हैं। लेकिन पिछले साल और उससे पहले साल में मुझे यह बताया गया कि मौलाना आजाद फाउंडेशन में एक भी इन्सपेक्सन नहीं हुआ, अगर हुआ है, तो मुझे बताया जाए? जब मैं सवाल करता हूँ, तो वर्ष 2008 और 2007 के जवाब आते हैं।

श्री उपसभापति : अदीब साहब, यह जो डिस्कशन है...(व्यवधान)...

श्री मोहम्मद अदीब : वर्ष 2009-10 के जवाब नहीं आते हैं। सर, मैं एक मिनट का समय और लूंगा। एक सवाल के जवाब में यह बताया गया है कि 15 सूत्रीय कार्यक्रम के तहत...

श्री उपसभापति : यह डिस्कशन माइनॉरिटी पर नहीं है; It is on multi-sectoral development programme.

श्री मोहम्मद अदीब : सर, multi-sectoral development programme में...(व्यवधान)...

SHRI SYED AZEEZ PASHA: Sir, we must have a discussion. ...*(Interruptions)*...

श्री उपसभापति : आप उसको अलग डिस्कस कीजिए, मुझे इसमें कोई आपत्ति नहीं है।...(व्यवधान)...

ش्री موہممد اددیب : سر، منتری جی سے زجاآت لے لئزفے آف آآفے بھت کفشفنس هے...ا

ش्री ٲسبآآآ : دءفے، هآآں ٲر اسکو زمرٲٹس دے گزے هے۔ آف مھتفٲرٲ ڈفبٹ کو بےف مے رٲف کر اسکو لفا آفا هے। We have stopped the debate and taken this up. So, this must be concluded. آفر آآ آفا دفا سماء لےفا آاھتے هے، تو مؤذے هف بےف مے هے کٹ کرنا ٲذےفا...**(فففآان)...**

ش्री موہممد اددیب : سر، مےرا منتری جی سے سفال هف هے آف آو ماڈنارفڈ سے رفلےٹفڈ سآرفس هے، سٲشالف 87 ٲرسنٹ مآڈنارفڈ مے آو مؤسلمان هے، انکو آفانے بےنلففٹ آب آف ٲفآلے دو سال مے ملے هے؟ هم لٲف هف سماء رھے هے آف 15 سٲترف آآرآفم کے آھت ٲٲف آرکار نے همارے ساآ بھت زناآف آف هے، اسآا رفلآت هم دءآنا آاھتے هے؟

آآآب محمد اددفب (اآر ٲر دفش) : سر، فف سوال آس آا آواب ہم لٲفوں کو ملا آھا، آس آف وآ سے فف کونشآن آالا بے، ہم لٲفوں کو فف بآفا گفا آھا کہ 15 نکآف ٲروگرام مفل ماننارآف، اسپشلفل مؤسلمانوں کے لئے بھت سی اسکفمس آف بفل۔ لفکن اس دن منآر ف آف آا فف آواب آفا آھا کہ 90 بفک-ورڈ ڈسآرکٹ کے آف۔ لآفمفنٹ آف باآ بے، آف آف سوال فف آھا کہ 90 ڈسآرکٹ مفل آھا بفک-ورڈ مؤسلم آف ٲآٲولفشن بے ان کے لئے آف بففنٹ دفا گفا؟ اسف لئے مفل نے فف درآواسآ آٲ کے ٲاس دف آھف، اس مفل آآھہ کنففرنس بفل۔ ماننارآف ڈفٲارآمفنٹ کے سوالآ مفرے ٲاس بفل، مفل بھف اس سے مطمئن نفل بفل۔ اسف لئے مفل آآبآ بفل کہ آٲ مآھے ٲانآ منآ آا مؤف دے دفل۔

شرف آٲ سبھا ٲف : نفل، نفل، آٲ بولئے۔

آآآب محمد اددفب : سر، 15 نکآف ٲروگرام مفل فف آھا گفا آھا کہ بفنک آھولے آائف گے۔ مفل نے آف سوال آفا آھا آس کے آواب مفل بآارفآ 9-8-2010 کو فف بآفا گفا کہ 2008-2009 مفل 537 بفنک آھلے، 2009-2010 مفل 699 بفنک آھلے، ان مفل 2008-2009 مفل 82 کروڑ روٲه دفا گفا اور 2009-2010 مفل 108 کروڑ روٲه دفا گفا۔ لفکن فف آھف آف نفل بآفا گفا کہ ماننارآف مفل مؤسلمان، آس آف آداف 87 ففصد بے، ان کو کآنا لون دفا گفا؟ فف آآ آف ہم لٲفوں کو معلوم نفل بوا بے۔ ماننارآف مفل آس آف سب سے زفاده آف بے، وه مؤسلم ماننارآف بے، آو 87 ففصد بے۔ اس بارے مفل ہم آف سال سے کونشآن کے ذرفے ٲوآھه رے بفل لفکن ہم کو بآفا نفل آاتا۔

†Transliteration in Urdu Script.

دوسرے، اسی سوال کے مطابق یہ کہا گیا کہ اردو کے لئے بھی ہم پر موشن کر رہے ہیں اور اردو کے لئے بہت سے اسکول کھولے جا رہے ہیں۔ دہلی کے اندر پچھلے دس سال سے ایک بھی اردو ٹیچر کا اپائنٹمنٹ نہیں ہوا ہے۔ یہ ایک ریکارڈ ہے۔ لیکن کہا یہ جا رہا ہے کہ اردو کی بھی تعلیم دی جا رہی ہے۔ منتری مہودے سے پوچھنا چاہتا ہوں کہ سوالات کا یہ پورا ذخیرہ ہے جو میں آپ کے سامنے لانا چاہتا ہوں۔ مجھے کو بتایا گیا تھا کہ ماننارٹی ڈسٹرکٹ میں مانیٹرنگ کے لئے ایم بی۔ ای. کو مقرر کیا گیا ہے۔ مجھے یہ پتہ لگا کہ میں اتر پردیش کے ہدایوں ڈسٹرکٹ کا مانیٹر ہوں اور کہا گیا کہ میں ای۔ اے۔ ممبر آف پارلیمنٹ اس کی مانیٹرنگ کروں گا۔ لیکن آج تک میرے پاس کوئی چٹھی نہیں آئی۔ وہاں 58 کروڑ روپے گئے، جن میں سے 52 کروڑ بنٹ گئے۔ میں نے رپورٹ مانگ لی ہے اور سرکار کو بھیج دی ہے کہ 52 کروڑ روپے بنٹ گئے، جہاں پر بھی اسکول کھولے گئے ہیں، وہ ان جگہوں پر کھولے گئے ہیں، جہاں پر مسلم پاپولیشن ہے ہی نہیں۔ اصل میں کلسٹر کو بلاک بنانے کا مسئلہ تھا۔ یہ 15 نکاتی پروگرام میں طے کیا گیا تھا، پھر اس کے بعد مولانا آزاد ایجوکیشن فاؤنڈیشن 1992 میں کھولی گئی تھی۔ اس وقت سچر کمیٹی نہیں آئی تھی۔ یہ کہا گیا تھا کہ موسٹ ایجوکیشنل بیک-ورڈ کمیونٹی کو دیا جائے گا۔ اس ملک میں ایجوکیشنل بیک-ورڈ کرسچنٹس نہیں ہے، پارسی نہیں ہے، سردار نہیں ہے، صرف مسلمان ہیں اور نیو-بڈھشٹ ہیں۔ لیکن پچھلے سال اور اس سے پہلے سال میں مجھکو یہ بتایا گیا کہ مولانا آزاد فاؤنڈیشن میں ایک بھی انسپیکشن نہیں ہوا، اگر ہوا ہے، تو مجھے بتایا جائے؟ جب میں سوال کرتا ہوں، تو سال 2008 اور 2007 کے جواب آتے ہیں۔

شری اپ سبھا پتی : ادیب صاحب، یہ جو ڈسکشن ہے۔۔۔(مداخلت)۔۔۔

جناب محمد ادیب : سر 2009-2010 کے جواب نہیں آتے ہیں۔ سر، میں ایک منٹ کا وقت اور لوگا۔ ایک سوال کے جواب میں یہ بتایا گیا ہے کہ 15 نکاتی پروگرام کے تحت...

شری اپ سیہا پتی : یہ ڈسکشن مائنارٹی پر نہیں ہے؛ it is on multi-sectoral development programme.

جناب محمد ادیب : سر، multi-sectoral development programme میں ... (مداخلت)...

شری سید عزیز پاشا : Sir, we must have a discussion ... (مداخلت) ...
شری اپ سیہا پتی : آپ اس کو الگ ڈسکس کیجئے، مجھے اس میں کوئی اپنی نہیں ہے ... (مداخلت)...

جناب محمد ادیب : سر، منتری جی سے اجازت لے لیجئے کہ آپ کے پاس بہت کوشچنس ہیں --

شری اپ سیہا پتی : دیکھئے، یہاں پر اس کو امپورٹینس دی گئی ہے۔ ایک اہم ڈیبٹ کے بیچ میں روک کر اس کو لیا گیا ہے۔ We have stopped the debate and taken this up. So, this must be conclude. اگر آپ زیادہ وقت لینا چاہتے ہیں، تو مجھے یہ بیچ میں ہی کٹ کرنا پڑے گا ... (مداخلت)...

جناب محمد ادیب : سر، میرا منتری جی سے سوال یہ ہے کہ جو مائنارٹی سے رلیٹڈ اسکیمس ہیں، اسپیشلی 87 فیصد مائنارٹی میں جو مسلمان ہیں، ان کو کتے بینیفٹ اب تک پچھلے دو سال میں ملے ہیں؟ ہم لوگ یہی سمجھ رہے ہیں کہ 15 نکاتی پروگرام کے تحت یوپی-اے۔ سرکار نے ہمارے ساتھ بہت عنایت کی ہے، اس کا رزلٹ ہم دیکھنا چاہتے ہیں؟

श्री सत्यव्रत चतुर्वेदी (उत्तराखंड) : धन्यवाद उपसभापति महोदय। सवाल यह है कि हमने यहां पर इस बात के लिए मांग की थी कि माइनारिटीज के विकास के लिए जो 15 सूत्रीय कार्यक्रम बनाए गए हैं, उन पर जो इम्प्लीमेंटेशन हो रहा है, उसकी हालात पर हम यहां चर्चा करना चाहते हैं। लेकिन मैं यहां पर देख रहा हूँ कि आप सिर्फ दो-दो, पांच-पांच मिनट का समय सदस्यों को अपनी बात कहने के लिए, अपनी बात पूछने के लिए मुश्किल से दे रहे हैं। सर, इतने में हमारी बात पूरी नहीं होगी।

श्री उपसभापति : चतुर्वेदी जी, मगर half-an-hour डिस्कशन है। आप short duration discussion के लिए नोटिस दीजिए। इस मामले को आप short duration discussion में ले लीजिए। ... (व्यवधान)...

श्री सत्यव्रत चतुर्वेदी : सर, short duration डिस्कशन के बिना इस पर काम नहीं चलेगा।

MR. DEPUTY CHAIRMAN: The rule is very clear .

श्री सत्यव्रत चतुर्वेदी : सर, इतने कम समय में वे तमाम मुद्दे, तमाम मसले नहीं उठ पायेंगे। इसकी बहुत लम्बी कहानी है। जब तक सारे आंकड़ों के साथ इसको बयान नहीं किया जायेगा, तब तक असली तस्वीर सामने नहीं आ पायेगी।

श्री उपसभापति : मैं आपसे इत्तफाक रखता हूँ। आप कोशिश कीजिए। आप short duration discussion के लिए नोटिस दीजिए। वह short duration discussion में लिया जाएगा, क्योंकि half-an-hour में scope कम है, आपको half-an-hour में इतना समय नहीं मिल पायेगा।

श्री सत्यव्रत चतुर्वेदी : अदीब जी, आप क्या चाहते हैं? हम short duration discussion का नोटिस दे दें?

श्री उपसभापति : क्योंकि हमारी मजबूरी है, रूल्स की मजबूरी है, हमने दूसरी डिबेट को stop करके half-an-hour discussion को लिया है और इसको लेना जरूरी है। I have to stop it exactly at 5.30 p.m.

श्री सत्यव्रत चतुर्वेदी : अगर आप हमें यह विश्वास दिला रहे हैं कि short duration डिस्कशन इस पर हो जाएगा...

श्री उपसभापति : आप नोटिस दे दीजिए। हम इस पर short duration डिस्कशन दिला देंगे।

श्री सत्यव्रत चतुर्वेदी : सर, ठीक है। हम short duration डिस्कशन पर नोटिस दे देते हैं। सर, इतने कम वक्त में हमारी बात पूरी नहीं हो पाएगी, हमारी बात अधूरी रह जाएगी...।

MR. DEPUTY CHAIRMAN: I agree with you but you have to. ...*(Interruptions)*...

श्री सत्यव्रत चतुर्वेदी : सर, हम short duration डिस्कशन का नोटिस दे रहे हैं। ...*(व्यवधान)*...

SHRI MOINUL HASSAN (West Bengal): Sir, my name is there. My party. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: No, it is not there. This half-an-hour discussion is not by party; you have to limit yourself to the time allotted for half-an-hour discussion. ...*(Interruptions)*...

SHRI MOINUL HASSAN: Sir, please allow me to speak for two minutes. ...*(Interruptions)*... I would take only two minutes.

MR. DEPUTY CHAIRMAN: You have to keep the time. ...*(Interruptions)*...

SHRI MOINUL HASSAN: Sir, please allow me only two minutes. I shall conclude my speech within two minutes. ...*(Interruptions)*...

DR. K. KESHAVA RAO (Andhra Pradesh): Sir, short duration. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I need a notice. ...*(Interruptions)*...

श्री सत्यव्रत चतुर्वेदी : सर, मैं इसके लिए आपके पास नोटिस पेश करूंगा। आप हमें short duration डिस्कशन के लिए समय दे दीजिए। ...*(व्यवधान)*...

SHRI MOINUL HASSAN: Sir, please allow me only two minutes. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Put the question if you want a reply from the Minister. Otherwise, on the questions also I would. ...*(Interruptions)*...

SHRI MOINUL HASSAN: Sir, in the Joint Session the President has mentioned about MSDP by saying that it is a "good start". But I have seen the data. There is a big mismatch between allocation and disbursement so far as the MSDP is concerned. It is only 5 percent. I would like to know from the hon. Minister the real situation at present. Secondly, the MSDP has identified 90 districts which are minority dominated. I mean to say that 25 percent minorities belong to those 90 districts. Is there any idea or opinion to reduce this percentage from 25 percent to 20 percent? ...*(Interruptions)*... Deposits are quite good in the minority dominated districts, but there is no investment for minority people, especially young people who are working in small industries.

...(Interruptions)... Fourthly, I come to education. (Time-bell rings). Provide new schools, colleges and quality education in those minority dominated areas.

श्री उपसभापति : आर.सी. सिंह जी, आप केवल एक ही क्वेश्चन पूछिए।

श्री आर.सी. सिंह (पश्चिमी बंगाल) : उपसभापति महोदय, मैं माननीय मंत्री जी से यह कहना चाहता हूँ कि Multi Sectoral Development Programme में जो जिलों को आधार बनाया गया है, क्या आप ब्लॉक, तहसील या मंडल को भी आधार बनाएंगे, ताकि जो नीचे तबके के लोग हैं, उनको सुविधा मिल सके?

श्री राम कृपाल यादव (बिहार) : सर, सचवर कमीशन की रिपोर्ट के बाद यह अहसास किया गया था कि हिन्दुस्तान के मुसलमानों के हालात आर्थिक रूप से और शैक्षणिक रूप से बहुत खराब हैं। इसके लिए यूपीए गवर्नमेंट ने MSDP स्कीम को लागू किया था और इसके तहत पूरे हिन्दुस्तान में 90 जिलों को चिन्हित किया गया था, जिनमें से बिहार से भी सात से आठ जिलों को चिन्हित किया गया।

महोदय, मैं तत्कालीन मंत्री जी का और जो अभी भी मंत्री हैं, उनका आभार व्यक्त करना चाहता हूँ कि आपने बिहार के उन सात से आठ डिस्ट्रिक्ट्स में बहुत गौर फरमाया और आपने वहां के लिए 500 करोड़ रुपए आबंटन करने का काम किया। आपने यह 500 करोड़ रुपया उनके आर्थिक तथा शैक्षणिक विकास के लिए और पूरी तरह से Development के लिए आबंटित किया। महोदय, मैं आपके माध्यम से माननीय मंत्री जी से यह जानना चाहूंगा कि आप पैसा तो दे रहे हैं, लेकिन उसका सदुपयोग हो रहा है या नहीं हो रहा है? यह रुपया आबंटित करके आपने बड़ी कृपा की है, क्या यह पैसा प्रॉपर तरीके से खर्च हुआ है या नहीं हुआ है? अगर खर्च नहीं हुआ है, तो आप कौन सी कार्यवाही कर रहे हैं? क्या यह पैसा वहीं जमा रहेगा? आपने यह पैसा दो साल या तीन साल पहले दिया है। ...**(समय की घंटी)**... मंत्री जी इसका जवाब देंगे कि अभी तक पैसा खर्च नहीं हुआ है और यूं का यूं पड़ा हुआ है। क्या आपके पास मॉनिटरिंग करने का कोई सिस्टम है कि 90 जिलों में जो राशि आप माइनोंरिटीज़ के डेवलपमेंट के लिए, उनके सर्वांगीण विकास के लिए आबंटित कर रहे हैं, वह पैसा खर्च हो रहा है या नहीं हो रहा है? मैं चाहूंगा कि आप अपने जवाब में निश्चित तौर पर यह बताएं कि बिहार के लिए स्वीकृत 500 करोड़ रुपया किस स्थिति में है, उससे डेवलपमेंट होगा या नहीं होगा? ...**(व्यवधान)**...

श्री उपसभापति : आप रिपीट मत करिए, आप अपनी बात खत्म करिए। ...**(व्यवधान)**... आप फिर रिपीट कर रहे हैं।

SHRI RAM KRIPAL YADAV: I am going to finish. आज पूरे देश में एजुकेशन के मामले में मुसलमानों की हालत सबसे ज्यादा खराब है और उसी स्कीम के तहत अलीगढ़ यूनिवर्सिटी की शाखा खोलने की बात कही गई थी। आपने भी अलीगढ़ यूनिवर्सिटी खोलने की बात कही है। सर, मैं इस बारे में आपके माध्यम से माननीय मंत्री जी से यह जानना चाहूंगा कि उसकी क्या स्थिति है?

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS AND THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): Mr. Deputy Chairman, Sir, I am grateful to you. I am grateful also to all the hon. Members who have expressed their concern, and I am conscious of the fact that hon. Member, Shri Satyavrat Chaturvedi, felt that half-an-hour discussion was not enough for the large number of questions that are in the minds of hon. Members to elicit information on this issue. But, I can assure the hon. Members that if there is an opportunity for a more comprehensive discussion on the state of welfare of minorities under the UPA Government, we will be very willing to give them a more detailed answer. But, it is important, in this half-an-hour discussion, to establish one or two important features because they lead to some misunderstanding and some misapprehensions.

MSDP is essentially an area-development plan. The area is selected on the basis of how much minority population lives in that area. And also, how much below the national average, in development indices, that particular area is. It is not a plan specifically targeted at any particular community. It is an area-development plan where everybody can benefit, but by the very nature of focus on that area, one assumes, and I am convinced that that is how it works, that more people who live in that area will be able to take full advantage of that particular programme. We have selected 90 districts on the assumption that 25 percent or more, or, 20 percent population with at least 5 lakh actual population of minorities is an adequate figure to be able to seek and address in terms of overall perception and overall delivery. But, as the hon. Member said, this is only about 30 or 32 percent of the total population of minorities in our country. It does not mean that we are

restricted only MSDP. The 15-point programme applies to the whole country. For instance, our scholarships are now almost in the range of 30 lakhs and we have a target of 24 lakhs for this year alone. These scholarships apply to every nook and corner of our country. Children from every nook and corner are getting these scholarships. All minority communities are getting these scholarships. These scholarships are being encashed as well. Therefore, when we hear large-scale complaints that bank accounts are not being opened, we do refer them to the Finance Ministry and the RBI to enquire whether there is any truth in them. Perhaps, to some extent, there is some possible dragging of feet by some banks in some places, but we do know, it could not be on such a large scale because the large number of our scholarships that we give, the cheques that we issue, are being encashed by the children for whose benefit, the scholarships are given.

Sir, there is some disquiet expressed about priority sector loans. There is no doubt that over a lakh crores have been given as far as priority sector loans are concerned. However, there is a constant enquiry whether a particular minority is getting these or not. I must admit that the figures that the Government has today are the figures which are of all minority communities, that are notified as 'national minorities' under the National Minority Commission Act. Today, the break-up for each community is not available with the Government. Wherever break-up is available, as indeed available in the matter of scholarships, that is apparent and available to the public. And, the good news for my learned friends here is that Muslims are taking more than hundred percent of their allocations and we would like to see other communities as well – Parsis, Sikhs, Buddhists and Christians – taking the total allocation for scholarships that we are giving them. They are much below hundred per cent. We believe that NGOs working amongst them should encourage and motivate them in order to come forward and avail of these scholarships because they are extremely useful scholarships.

Sir, on the issue of monitoring, it is indeed very important. What we have for monitoring is that the 15-point programme is reviewed by my Ministry and then, we send the 15-point programme reports to the Committee of Secretaries. Finally, it is sent to the Cabinet. Twice in a year, the Cabinet

actually looks at the entire lay of the land, as far as the delivery of the 15-point programme is concerned. We are there only to monitor and supervise, but actually, the delivery is done by the line Ministries. The MSDP programme, even for the 90 districts, is not a replacement of the line Ministries, but only a top-up. So, wherever something is being done by a line Ministry, if in adequacy is found, local demand based on the local 15-point Committee's perceptions are what we respond to.

We try to ensure that the product goes to an area which is minority dominated area. Sometimes perhaps it happens that land is not available in a minority cluster and, therefore, the school of the ITI or whatever project we are giving goes to some distance away from a minority cluster. We do examine, to the best of our knowledge, whether that is being done for *bona fide* reason or it is a mischief that is being played deliberately by someone. We have not received a large number of complaints, therefore, I would assume that by and large things are going well.

Sir, even in those States about whom questions are raised repeatedly, I have to say that we have no reason to complain about State Governments. There have been State Governments have taken a little bit longer in response to giving us proposals and then giving us utilization certificates. It is not true that only five per cent have been utilized. When we give the money it takes time for the State Governments to actually use the money and then finally send us utilization certificates.

For supervision purposes, we have ensured that all MPs and MLAs of every respective district are on the 15-point programme, so that in that very situation, regarding their home territory, they can actually see for themselves whether the right proposals are being made and how those proposals are being implemented.

I will urge the State Governments in case there is a complaint that State level committees and district level committees are not meeting, and I will request all my hon. colleagues present here that they in turn should impress upon State Governments that this is a very noble thing that is being done and they should not be tardy in availing the opportunity.

Sir, we have also trained retired officers and other public-minded persons who go as national level monitors to each district and give us reports about how it is being implemented, its impact from the upon community, and the response of the local community.

My friend, the hon. Member, has said that although he has been requested to be the MP in charge of Badaun district, he has not been informed. We will, once again, ask the State Governments to ensure it. We have now decided that we will write directly to the MPs as well. Names of MPs as well as national monitors and their contact numbers have been put on our website. It will be available to everybody. If there is any problem, in any area, we have also established a special help line and telephone numbers are available on our website. If there is any crisis or any complaint about any of these programmes, it can actually be conveyed during daylight hours through the special help line to the person who is holding the position and answering the calls.

Sir, as far as Urdu schools are concerned, as far as the issue of recruitment in military is concerned, as far as monitoring by the RBI is concerned, and as far as the decision to use the Block rather than the district as the unit is concerned, these are all issues that do not necessarily fall within the mandate of my Ministry. Of course, the Planning Commission is involved at one level when the schemes are made. I think if the hon. Members have any interesting ideas that we could actually filter into the next Plan, the 12th Plan as it is prepared, I am sure we will have a better model of MSDP for times to come. At present, there is no proposal to reduce it from 25 per cent. Let us see how it works, and how the scheme is implemented. And when we come to the end of this scheme at the end of the XI Five Year Plan, I am sure the Planning Commission would take a serious look at such proposals as the hon. Members have.

Sir, as the last point that I might make, there is a lot of cynicism in the country for a long time and that cynicism finally found itself reflected in the findings of the Sachar Committee. We are making a very sincere and honest effort to reach out and reach out in a manner that we are able to bring the

majority and minority people together, so that they know that we are focusing on those who are disadvantaged and who have felt as if they have not had a voice. We want to do it together not by keeping people apart or by making them drift apart but by bringing together in a total national effort. When the minority and majority move together, our nation will succeed. Sir, I am thankful to you for this opportunity.

MR. DEPUTY CHAIRMAN: Last query from the Chair.

I am the only minority Member from Karnataka. But, I have not received any information about monitoring for minority area in Karnataka.

SHRI SALMAN KHURSHEED: Sir, I will certainly look into it. ...*(Interruptions)*... I will explain. Mr. Deputy Chairman, Sir, let me give my difficulty. Wherever there are senior Ministers and wherever there are senior people like you, who hold very high offices, it is difficult to put them under the chairmanship of a District Magistrate. So, we have been a little careful about ensuring it.

MR. DEPUTY CHAIRMAN: I am asking about the monitoring system.

SHRI SALMAN KHURSHEED: Yes, Sir, I know. I am grateful to you for the time given to me. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Thank you. ...*(Interruptions)*... Mr. Satyavrat Chaturvedi is giving a notice for Short Duration Discussion. It will be discussed.

श्री सत्यव्रत चतुर्वेदी : माननीय उपसभापति महोदय, हमने खूबसूरत मंत्री जी का खूबसूरत बयान तो सुन लिया, लेकिन हालात जैसे बताए जा रहे हैं, उतने खूबसूरत हैं नहीं। इसलिए, श्रीमन्, आपकी एश्योरेंस पर मैंने अपना एक फॉर्म दिया है।

MR. DEPUTY CHAIRMAN: It will be considered. ...*(Interruptions)*... It will be discussed. ...*(Interruptions)*...

श्री सत्यव्रत चतुर्वेदी : शॉर्ट ड्यूरेशन डिस्कशन के लिए आप वक्त मुकर्रर कर दीजिए, इसके बाद हम इस पर चर्चा करेंगे।

श्री राम कृपाल यादव : सर, हमने भी एक क्वेश्चन किया था, माननीय मंत्री जी ने जवाब नहीं दिया।

GOVERNMENT BILLS

The Personal Laws (Amendment) Bill, 2010 Contd.

SHRI PYARIMOHAN MOHAPATRA (Orissa): Sir, I rise to support the Bill for the steps which have been taken and express my disappointment for the steps which have not been taken. I thank the Minister for bringing in mother as a guardian along with the father. But, in case of the Hindu Adoption and Maintenance Act, now, your new clause 8 provides that any female Hindu who is of sound mind and is not a minor has the capacity to take a son or daughter in adoption, but, she would not be able to adopt unless she gets the consent of the husband. Why this proviso? Who will determine whether she has the capacity or not?

Sir, I happen to be a founder of an orphanage 37 years ago. People come to me. Women who are separated come to me for adoption. They are married but separated from their husband. They are not divorced, but they have been living apart from each other for years together. Such women come to me and ask for adoption. I then explain the law to them saying sorry we can't oblige them and ask them to get the consent of the husband. Now, hon. can she get the consent of the husband when already there is a disharmony between them and for five or ten or fifteen years, they have been living apart? They are professionals, but, they cannot adopt. The hon. Minister may kindly take note of this and do something about it in future.

Sir, Venkaiahji said that we are a mature country. It is indeed surprising that we make such statements in this House when women can be paraded naked in the streets of villages with everybody assaulting and molesting them in public. This is a beastly situation. We just can't call ourselves civilized. With this kind of savagery happening quite often in this country, how can we keep